

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
C VIEW INNOVATIONS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	C View Innovations Private Limited
2.	Date of incorporation of corporate debtor	07/10/2015
3.	Authority under which corporate debtor is incorporated / Registered	RoC- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U32300DL2015PTC286099
5.	Address of the registered office and principal office (if any) of corporate debtor	T-39 Vishnu Garden New Delhi West Delhi DL 110018
6.	Date of closure of Insolvency Resolution Process	26.05.2022
7.	Liquidation commencement date of corporate debtor	26.05.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Sanjiv Kumar Arora IBBI/IPA-001/IP-P01462/2018-2019/12390
9.	Address and e-mail of the liquidator, as registered with the Board	D-3/ 3465, Vasant Kunj, New Delhi, South West, National Capital Territory of Delhi, 110070 mrask4@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	D-3/ 3465, Vasant Kunj, New Delhi- 110070 mrask4@yahoo.co.in
11.	Last date for submission of claims	25/06/2022

Notice is hereby given that the National Company Law Tribunal Bench-II, New Delhi has Ordered the commencement of liquidation of the **C View Innovations Private Limited** on 26/05/2022 [date of passing of order of liquidation under section 33 of the Code].

The stakeholders of **C View Innovations Private Limited** are hereby called upon to submit their Claims with proof on or before 25/06/2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : SANJIV KUMAR ARORA
Date and place: : 03/06/2022, NEW DELHI

Sanjiv Kumar Arora